

SECURITIES AND EXCHANGE BOARD OF INDIA

Extension in timeline to submit comments on consultation paper on Review of Ownership and Economic Structure of Clearing Corporations

1. A consultation paper on Review of Ownership and Economic Structure of Clearing Corporations was published by Securities and Exchange Board of India (SEBI) on its website on November 22, 2024.
2. The public comments on the consultation paper were required to be submitted latest by December 13, 2024.
3. Based on the representations received by SEBI from some of the entities/organisations, it has been decided to extend the timeline to submit the public comments on the consultation paper till December 31, 2024.
4. Accordingly, the comments/ suggestions should be submitted latest by December 31, 2024, through the following link:
<https://www.sebi.gov.in/sebiweb/publiccommentv2/PublicCommentAction.do?doPublicComments=yes>
5. In case of any technical issue in submitting your comment through web based public comments form, you may write to vishals@sebi.gov.in or rabhishek@sebi.gov.in with the subject: "Comments on Review of Ownership and Economic Structure of Clearing Corporations."

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